

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-25/2003/1748/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri B.K. Chetri,  
District and Sessions Judge,  
Dibrugarh, Assam.

Dated Guwahati the 25<sup>th</sup> March, 2021.

Sub: **Station leave permission.**

Ref:- Your letter No.DJD/1848/2021 dtd 25.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, from the evening of 26.03.2021 till the morning of 30.03.2021. The Addl. District & Sessions Judge, Dibrugarh and in his absence the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-25/2003/1749/A, dated 25.3.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR (VIGILANCE)**

Rajen